

**COURT-I**

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**E.P. No. 2 of 2013 in  
Appeal Nos. 171 & 187 of 2010**

**Dated : 17<sup>th</sup> September, 2013**

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson  
Hon'ble Mr. V.J. Talwar, Technical Member**

**Western Electricity Supply Co. Ltd. .... Execution Petitioner  
-Appellant(s)**

**Versus**

**OCL Iron & Steel Ltd. .... Respondent(s)**

**Counsel for the Execution Petitioner: Mr. Hasan Murtaza**

**Counsel for the Respondent(s): Proxy counsel for  
Mr. Ranvir Singh**

**ORDER**

Vakalatnama on change of counsel is being filed today by the learned counsel for the Petitioner.

Reply to be filed by the Respondent on or before 19.09.2013.

Post the matter on **19.09.2013.**

**(V.J. Talwar)  
Technical Member  
ts/ak**

**(Justice M. Karpaga Vinayagam)  
Chairperson**